

(b) and (c). Do not arise.

#### Village Industries in Fourth Plan

244. SHRI LOBO PRABHU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the expenditure on Ambar Charkhas in the Third Plan and the estimated value of their production ;

(b) the estimated value of the small scale and village industry production for which the outlay of Rs. 294 crores is proposed in the Fourth Plan ;

(c) since industrial estates have not been successful in rural areas, will not their forced development there add to the cost of production and general discredit of small scale industries ; and

(d) the precise meaning of putting Ambar Charkha production on self-sufficiency basis and whether Government subsidy will be stopped ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) Expenditure on Ambar Charkhas in the Third Plan was Rs. 7.04 crores approximately and the estimated value of production of cloth from Ambar charkha yarn during the Third Plan is estimated at Rs. 31.67 crores.

(b) and (c). Information is being collected and will be laid on the Table of the House.

(d) The Asoka Mehta Committee on Khadi and Village Industries has recommended that further expansion of traditional and Ambar khadi production should be limited for self-sufficiency purposes *i.e.* for the use of the producer and in the places of production and that the element of Government grants should be small. The Asoka Mehta Committee has also recommended that Government grants for traditional and Ambar khadi should have a maximum limit of Rs. 5.00 crores per annum. All the recommendations of the Committee are under examination.

#### Justification of Controls in Fourth Plan

245. SHRI LOBO PRABHU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that planning has reduced delays, excess capacity, high cost of production, are now the outstanding feature of the country. unknown in countries without planning;

(b) whether planning can secure industrial dispersal when it has not done this so far, when opposed by natural economic forces;

(c) if planning is necessary for securing traditional and small industries, is this not better done through fiscal concessions and market reservations;

(d) the reasons why Government considered the interests of the consumers as a sufficient and more proper guide to industrialisation; and

(e) how does it meet the charge that controls involve a large shift of income in favour of a small body of producers and labour?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (e). Planning has been accepted as a basic necessity by the Government for the development of the economy. Planning may have its weaknesses, but unplanned development will not secure the social economic objectives of the nation.

#### Exodus of Engineers from Heavy Engineering Corporation

246. SHRI RAMACHANDRA VEE-RAPPA :

SHRI J. K. CHOUDHURI :

SHRI D. AMAT :

SHRI G. C. NAIK :

SHRI KARTIK ORAON :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that 70 Engineers of the Heavy Engineering Corporation

at Ranchi have left India and another large batch has applied for permission to leave the country to go to the U. S. A. and elsewhere;

(b) the total number of Engineers employed in the Heavy Engineering Corporation and the total number of them who have applied for permission to leave;

(c) the reasons shown for seeking such permission; and

(d) government's decision in their case?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) Since 1968, 23 Engineers have left the services of Heavy Engineering Corporation Ltd., Ranchi, by resigning their jobs, for going to the U. S. A. and other foreign countries, as mentioned in their applications. 199 applications have been received from individual engineers for permission to apply for passport.

(b) 2090 Engineers are employed in the company and 199 have applied for permission to apply for passport;

(c) The reasons given by the Engineers in their applications are "for proceeding abroad on immigration" or "higher study". In some cases reasons given is "only for proceeding abroad".

(d) It is for the company to take a decision on the applications and they have decided not to give a 'no objection certificate' for the purpose of grant of passport. The Engineers would however be free to resign from the service of the company in accordance with the terms of the contract and then take steps to go abroad.

#### Delhi avoiding Railway Line

247. SHRI RAM SWARUP VIDYARTHII :  
SHRI BAL RAJ MADHOK :  
SHRI RAGHUVIR SINGH SHASTRI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Delhi

Avoiding Railway line has been put in commission ;

(b) whether it is also a fact that this avoiding line is also to serve as the Ring Railway for Delhi; and

(c) if so, how many additional passenger trains to serve the need of Delhi have started running on this line, what is their frequency and what are the stations at which they halt ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a). The Delhi Avoiding Lines and Connected Traffic Facilities Project has been opened to goods traffic with effect from 16-2-1969.

(b) and (c). The line is intended to serve as a bye-pass line for goods trains and not as a Ring Railway for Delhi. However, when the line is ready for opening to passenger traffic, it will be utilised also to run suburban trains.

#### Criteria for determining Backwardness

248. SHRI RAM SWARUP VIDYARTHII :  
SHRI BAL RAJ MADHOK :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether any criterion other than birth has been laid down for determining the backwardness of any individual or groups of individuals; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MUTHYAL RAO) : (a) and (b). Apart from the Scheduled Casts, Scheduled Tribes and the Denotified, Nomadic and Semi-Nomadic Tribes, the Government of India recognise sabackward classes only those whose family income is less than Rs. 2,400 per annum.

#### Workers in Industrial Units in Delhi

249. SHRI RAM SWARUP VIDYARTHII :  
SHRI BAL RAJ MADHOK :

Will the Minister of INDUSTRIAL